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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

R.A.No.307/94 in  
O.A.No.1891/89.

New Delhi, this the <sup>oct</sup> 4<sup>th</sup> day of ~~September~~ 1994.

HON'BLE SHRI C.J.ROY MEMBER (J)

HON'BLE SHRI P.T.THIRUVENGADAM MEMBER (A)

Shri Mohinder Pratap Dosaj  
s/o Shri Kashmiri Lal Dosaj  
Resident of New Delhi c/o  
Shri Sant Lal Advocate, C-21(B)  
New Multan Nagar, Delhi-56.  
(By Shri Sant Lal Advocate)

..Applicant

Vs.

The Union of India, through:  
The Secretary,  
Ministry of Communications,  
Deptt. of Telecommunications,  
New Delhi.

(By Advocate Shri N.S.Mehta)

..Respondents

ORDER

HON'BLE SHRI P.T.THIRUVENGADAM MEMBER (A)

O.A.No.1891/89 was decided on 29-7-94. The first sentence on page 3 of the order reads as under:-

"The main grounds advanced by the applicant are that the serious charges of collusion for misappropriating Rs.6140/- and passing of fictitious bills have not been held as proved; even the other charges which mainly related to disbursement of certain amounts etc., are correctly established."

2. This R.A. has been filed bringing out that there is some inadvertent omission of the word "not" in the ending portion of the above sentence. The stand of the applicant's counsel was that even the other charges "are not correctly established". We agree that there has been omission of the word "not" and since inclusion of this word would not in any way affect the discussion of the operating portion in the order already passed, we are allowing the R.A. even without notice to the other party.

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3. Accordingly we direct that in the order passed by us on 29-7-94, the sentence, as above, should be as under:-

"The main grounds advanced by the applicant are that the serious charges of collusion for misappropriating Rs.6140/- and passing of fictitious bills have not been held as proved; even the other charges which mainly related to disbursement of certain amounts etc., are not correctly established."

4. R.A. is disposed of as above. No costs.

*P. J. Thi*  
(P.T. THIRUVENGADAM)  
Member (A)  
'M'

*C. J. Roy*  
(C.J. ROY)  
Member (J)